## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

#### 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

#### **DAILY CAUSE LIST DATED 18.11.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6967 of 2025 in Comp. App. (AT) (Ins) No of 2025	Asset Reconstruction Company (India) Ltd. Acting in Its Capacity As Trustee Of ARCIL-CPS-062-1 Trust Vs. ICICI Bank Ltd. & Ors.	Roopali Singh
2.	I.A. No. 6968 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vinay Bhadouria Vs. Sajjan Kumar Dokania & Anr.	Preeti Kashyap
3.	I.A. No. 6976 of 2025 in Comp. App. (AT) (Ins) No of 2025	Brijinder Singh Vs. Bank of Baroda	Rajiv Agnihotri

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By order -sd/-

**Assistant Registrar**